

ROSTER OF THE WORK FOR FRESH CASES, NOTIFIED UNDER
THE ORDER OF HON'BLE THE CHIEF JUSTICE OF INDIA
w.e.f. 05.12.2019.

HON'BLE THE CHIEF JUSTICE OF INDIA

<u>SUB. CAT. CODE</u>	<u>DISCRIPTION OF THE SUBJECT CATEGORY</u>
0301-0324 ALL	DIRECT TAXES MATTERS
0401-0436 ALL	INDIRECT TAXES MATTERS
0801-0818 ALL	LETTER PETITION & PIL MATTERS & SOCIAL JUSTICE MATTERS
0901-0912 ALL	ELECTION MATTERS
1001-1010 ALL	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI
1100-1101	ARBITRATION MATTERS
1300	HABEAS CORPUS MATTERS
1401-1439 ALL	CRIMINAL MATTERS
1501-1505 ALL	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1701-1705 ALL	CONTEMPT OF COURT MATTERS
2401,2403-2407	APPOINTMENT ETC. OF CONSTITUTIONAL FUNCTIONARIES
2501-2504 ALL	STATUTORY APPOINTMENTS & APPOINTMENT OF OTHER LAW OFFICERS
2801-2811 ALL	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3100	ADMISSION TO EDUCATIONAL INSTITUTIONS OTHER THAN MEDICAL & ENGINEERING
3400	MINES, MINERALS & MINING LEASES
3700	MATTERS RELATING TO COMMISSIONS OF ENQUIRY
4001-4003 ALL	ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES
4201-4205 ALL	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES
	ANY OTHER MATTER SPECIALLY ASSIGNED

HON'BLE MR. JUSTICE N.V. RAMANA

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1100	SLPs CHALLENGING ARBITRATION MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
2801-2811 ALL	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3301-3307 ALL	EVICITION UNDER THE PUBLIC PREMISES(EVICITION) ACT
3600	ADMIRALTY AND MARITIME LAWS
3900	MATTERS RELATING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE ARUN MISHRA

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
0401-0436 ALL	INDIRECT TAXES MATTERS
0501-0505 ALL	LAND ACQUISITION & REQUISITION MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1001-1010 ALL	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1100	SLPs CHALLENGING ARBITRATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1501-1505 ALL	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1701-1705 ALL	CONTEMPT OF COURT MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTIONS
4001-4003 ALL	ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES
4100	ALLOCATION OF 15% ALL INDIA QUOTA IN ADMISSION/TRANSFER TO MEDICAL COLLEGES.

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
0301-0324 ALL	DIRECT TAXES MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1100	SLPs CHALLENGING ARBITRATION MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1501-1505 ALL	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2801-2811 ALL	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTIONS
3900	MATTERS RELATING TO ARMED FORCES AND PARAMILITARY FORCES
4201-4205 ALL	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MRS. JUSTICE R. BANUMATHI

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
0101-0114 ALL	LABOUR MATTERS
0201-0209 ALL	RENT ACT MATTERS.
0601-0622 ALL	SERVICE MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1100	SLPs CHALLENGING ARBITRATION MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3301-3307 ALL	EVICITION UNDER THE PUBLIC PREMISES(EVICITION) ACT
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
4201-4205 ALL	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MR. JUSTICE UDAY UMESH LALIT

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
0101-0114 ALL	LABOUR MATTERS
0301-0324 ALL	DIRECT TAXES MATTERS
0601-0622 ALL	SERVICE MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1402-1439 ALL	CRIMINAL MATTERS
1701-1705 ALL	CONTEMPT OF COURT MATTERS
1801-1819 ALL	ORDINARY CIVIL MATIERS
2601-2605 ALL	PERSONAL LAW MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE A.M. KHANWILKAR

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
0401-0436 ALL	INDIRECT TAXES MATTERS
0501-0505 ALL	LAND ACQUISITION & REQUISITION MATTERS
0701-0707 ALL	ACADEMIC MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2811	MATTERS RELATING TO SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND REINFORCEMENT OF SECURITY INTEREST ACT, 2002
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
4300	STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
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0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1402-1439 ALL	CRIMINAL MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION
3900	MATTERS RELATING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE ASHOK BHUSHAN

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
0201-0209 ALL	RENT ACT MATTERS.
0301-0324 ALL	DIRECT TAXES MATTERS
0501-0505 ALL	LAND ACQUISITION & REQUISITION MATTERS
0601-0622 ALL	SERVICE MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1402-1439 ALL	CRIMINAL MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES

HON'BLE MR. JUSTICE L. NAGESWARA RAO

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1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2801-2811 ALL	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
4300	STATE EXCISE - TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

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2601-2605 ALL	PERSONAL LAW MATTERS
3301-3307 ALL	EVICTION UNDER THE PUBLIC PREMISES(EVICTION) ACT
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

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3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE S. ABDUL NAZEER

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2601-2605 ALL	PERSONAL LAW MATTERS
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3600	ADMIRALTY AND MARITIME LAWS
4300	STATE EXCISE- TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MR. JUSTICE NAVIN SINHA

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3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE DEEPAK GUPTA

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HON'BLE MS. JUSTICE INDU MALHOTRA

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